

Punjab National Bank, was arrested by CBI on 16th March 1985. On 16th April 1985, the Delhi High Court ordered his release on bail. During this period of one month he was in police custody for nine days and judicial custody for the remaining period. Apart from the CBI case, Scotland Yard, London is also investigating certain allegations relating to certain transactions of Rajinder Singh Sethia with the Central Bank of India, London. During the investigations, Scotland Yard are reported to have arrested the following persons :

- (i) Shri B. R. Patarkar, former Dy. General Manager, Central Bank of India, London.
- (ii) Shri N. M. Valecha, Assistant General Manager, Central Bank of India, London.

In addition, Punjab National Bank has reported that its Manager at London branch was arrested by Scotland Yard, London and the proceedings against him are pending in a London Court. In addition another Manager in that branch, who subsequently resigned, was also arrested by Scotland Yard, and proceedings against him also are pending in the London Court.

(c) The CBI is also conducting investigation into certain specific instances of alleged cheating etc. done by Shri Rajinder Singh Sethia on Central Bank of India, London and Union Bank of India, London.

**Special Assistance to Growers for Rubber Plantations Destroyed in Flood in Kerala**

2830. PROF. P. J. KURIEN :  
SHRI P. A. ANTONY :

Will the Minister of COMMERCE be pleased to state :

(a) whether it is a fact that large areas of rubber plantations have been destroyed in the recent floods in Kerala;

(b) if so, the total estimated loss;

(c) whether any special assistance is being given by the Centre to the rubber growers for rehabilitating the plants; and

(d) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P. A. SANGMA) : (a) and (b). The damage suffered by rubber plantations due to floods in Kerala are relatively small and isolated in comparison with other agricultural crops. According to a preliminary survey the loss may range between Rs. 50 lakhs to Rs. 70 lakhs only.

(c) and (d). No special assistance is, therefore, contemplated. However, affected rubber growers will be given assistance under existing schemes of the Rubber Board on a priority basis.

[*Translation*]

**Supply of Pump Set Engines to Farmers through Banks in Bihar**

2831. SHRI GANGA RAM : Will the Minister of FINANCE be pleased to state :

(a) whether it is a fact that Bharat, India, P. S. G., Rajiv, Kamal and Atul Shakti brands of pump set engines are being supplied to farmers through banks in Bihar;

(b) if so, the names of the banks which have made payments for these pump set engines along with other details regarding these payments during the last three years;

(c) the prices fixed for these pump sets by Government; and

(d) the manufacturing cost of these pump sets and the prices at which these were supplied to the consumers ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) to (d). The information is being collected and will be laid on the Table of the House to the extent possible.

[*English*]

**Utilisation of Installed Capacity of NTC (WBABO) Ltd. Calcutta**

2832. DR. V. VENKATESH : Will the Minister of SUPPLY AND TEXTILES be pleased to state :

(a) whether despite heavy funding, the management of the National Textile Corporation (WBABO) Ltd. has been unable to